TV Transmitter at Fazilka

198. DR. MOHD HASHIM KIDWAI: Will the Minister of INFORMATION AND BROADCA-STING be pleased to state the latest position regarding installation of high power T. V. transmitter at Fazilka?

THE MINISTER OF INFORMATION AND BROADCASTING AND THE MINISTER OF PARLIMENTARY AFFAIRS (SHRIP, UPENDRA): The site for the proposed highpower (10 KW) TV transmitter at Fazilka has been selected by Doordarshan and action to acquire it has been initiated. Orders for the transmitter and other allied equipment have been placed on the manufacturers.

बुथ पर कब्जा किये जाने की घटनाम्रों के दौरान हुई हस्याएं

199. श्री सन्तोष बागुड़ोदिया : क्या गृह मंत्री यह बताने की क्रुपा करेंगे कि :

- (क) क्या हाल ही के लोक सभा चनाबों में बूथ पर कब्जा करने की घटनाओं का विरोध करने हुये कितने व्यक्तियों के मारे जाने का समाचार है;
- ्ख) क्या मारे गये लोगों में सरकारी कर्मचारी ग्रौर पुलिम-कार्मिक भी शामिल है ; यदि हां, तो उनका पृथक-पृथक क्यौरा क्या है ; ग्रौर
- (ग) इस प्रकार मारे गये व्यक्तियों के परिवारों को सरकार द्वारा किस प्रकार की सहायना प्रदान की गई?
- गृह मंत्री (श्री मुक्ती मोहम्मद सईद): (क) स (ग) सूत्रना एकत की जा रही है ग्रीर मदन के पटल पर रखंदी जायेगी।

Non-Implementation of Supreme Court Decision by Paradeep Port Trust

200. SHRI BASUDEB MOHA-PATRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether it is a fact that Paradeep Port Trust has not implemented the Supreme Court's decision regarding charge of Port dues on net Registered tonnage of a vessel:
- (b) if so, what are the reasons therefor;
- (c) whether it is also a fact that Port authorities have arbitrarily increased cargo charges; and
- (d) if so, what are the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT AND THE MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) Paradip Port Trust have started implementing the decision of the Supreme Court for charging Port dues on Net Registered tonnage basis.

- (b) Does not arise.
- (c) and (d) No, Sir, The recent revision of cargo handling charges in August 1989 was effected with the approval of Government after due consideration of increase in the cost of services since 1984, when the cargo related charges were last revised.

Dissolution of Legislative Assemblies

- 201, DR. RATNAKAR PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government propose to dissolve some of the State Legislative Assemblies in order to hold fresh elections before the end of their term; and